

and hence the question of subsidy does not arise.

(c) Does not arise.

Food Situation in West Bengal

*106. SHRI B. K. MODAK:
SHRI MOHAMMAD ISMAIL:
SHRI BHAGABAN DAS:
SHRI K. M. ABRAHAM:
SHRI JYOTIRMOY BASU:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the serious food situation in West Bengal; and

(b) if so, the steps taken by Government to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The food situation in West Bengal is not serious but is well under control.

(b) Does not arise.

Credit for Agriculture Development

*107. SHRI MANGALATHUMADOM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that at a recent meeting of the All India Bankers' Association, a decision was taken in regard to the increased quantum of agricultural credit to be given to small banks and the Co-operative Societies in the country for further agricultural development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) Does not arise.

Agricultural Farms in Haryana

*108. SHRI ABDUL GHANI DAB: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is fact that the Government are contemplating to develop agricultural farms on such lands in Haryana which were given to political sufferers by the then Sachar Ministry of composite Punjab;

(b) if so, whether any protest has been made by these persons against this policy and if so, the action taken in the matter; and

(c) whether these political sufferers are being compensated for this loss and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Negotiations have been completed recently with the Haryana Government for transfer to the Central Government of an area of about 15,000 acres from out of the area of the Livestock Farm of the State Government at Hissar for setting up a Central State Farm. The land belongs to the Haryana Government and no part of the land proposed for the Central State Farm is under the occupation of political sufferers.

(b) and (c). Do not arise.

Retrenchment in Neyveli Lignite Project

*109. SHRI K. RAMANI:
SHRI UMANATH:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that 1405 workers of Neyveli Lignite Project have been retrenched during the period from 1st January, 1986 to the 31st December, 1987;